

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 65 OF 2019 &
IA NO. 301 OF 2019

Dated : 13th March, 2019

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Cogeneration Association of India : ... Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Anr : ...Respondent (s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Ms. Adishree Chakraborty

Counsel for the Respondent (s) : ----

ORDER

List the matter on **16.04.2019** to enable the learned counsel appearing for the Appellant to get ready in the matter for detailed arguments.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member